

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(IB) No. 195/KB/2017  
C.P. No. 03/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> May, 2017, 10.30 A.M**

Name of the Company		Nicco Corporation	
Under Section		<b>10</b>	<b>IBC</b>
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. > MR. Kunal Banerjee, RP  
2. > MR. Arnab Basu Mullick, Advocate

} for Resolution,  
Professional }

*[Signature]*  
17/5/17

*Rahul Anand*  
Advocate

Nicco Corporation

*[Signature]*  
17/5/17

**ORDER**

Ld. Counsel for the petitioners as well as the Resolution Professional and his Counsel are present.

Resolution Professional has filed an application for seeking clarification on certain points. Whatever points raised can be raised before the Committee of Creditors seeking clarifications and the Committee of the Creditor is directed to consider the same.

List the matter on 26/05/2017.

*[Signature]*  
(S. Vijayaraghavan)  
Member (T)

*[Signature]*  
(Vijai Pratap Singh)  
Member (J)